

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO. 3908  
TO BE ANSWERED ON 08/12/2016

**PANCHAYAT SASHAKTIKARAN ABHIYAN**

3908. SHRI M. CHANDRAKASI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the budget allocation made and funds released under Panchayat Sashktikaran Abhiyan (PSA) during the last three years and the current year, State/UT-wise;
- (b) the details of progress in implementation of PSA and its role in strengthening the Panchayat Raj Institution, State/UT-wise;
- (c) whether Government has any proposal to revamp the scheme for effective implementation of the scheme; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

- (a) & (b) Under the scheme of Panchayat Sashaktikaran Abhiyan (PSA) [*erstwhile Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)*], the details of funds sanctioned, released and expenditure incurred during the last three years and the current year are given in **Annexe-I**. The release of funds under the schemes during the respective years has led to actualization of different activities necessary for strengthening of Panchayati Raj Institutions (PRIs) including building their capacities. The details of activities sanctioned under the schemes are given in **Annexe-II**.
- (c) & (d) Yes, Madam. A new restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) aims at strengthening PRIs by way of capacity building of the elected representatives and functionaries through use of technology and handholding some selected Panchayats as peer learning centres.

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## Annexe-I

Annexe referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question no 3908 to be answered on 08.12.2016 regarding Panchayat Sashaktikaran Abhiyan

Details of funds sanctioned, released and expenditure incurred\* during the last three years and current year, under Panchayat Sashaktikaran Abhiyan (PSA)  
[erstwhile Rajiv Gandhi Panchayat Sashaktikaran Abhiyaan (RGPSA)]

S.No.	Name of the State/ UTs	2013-14			2014-15			2015-16			2016-17		
		Sanctioned	Funds Released	Funds Utilized	Sanctioned	Funds Released	Funds Utilized	Sanctioned	Funds Released	Funds Utilized	Sanctioned	Funds Released	Funds Utilized*
1	Assam	36.97	16.65	<b>16.65</b>	98.21	26.04	26.04	39.48	17.08	11.66	55.29	21.83	
2	Andhra Pradesh	203.69	41.6	<b>41.6</b>	144.35	24.19	24.19	21.04	12.5	10.6	69.51	45.8	
3	Arunachal Pradesh	21.52	8.71	<b>8.71</b>	23.13	7.72	7.28	2.90	0		0	0	
4	Bihar	22.96	8.61	<b>0</b>	192.30	63.67	0		0		0	0	
5	Chhattisgarh	71.91	25.73	<b>25.73</b>	94.33	11.4	11.4	29.68	14.64	10.72	42.61	21.31	
6	Gujarat	87.75	31.65	<b>31.65</b>	37.70	1.06	1.06	10.36	0		66.76	33.38	
7	Haryana	19.80	2.93	<b>2.93</b>	57.90	18.78	6.25	21.81	0		30.39	0	
8	Himachal Pradesh	55.41	15.84	<b>15.84</b>	51.59	15.26	7.78	13.12	2.48		0	0	
9	Jammu & Kashmir	25.16	9.45	<b>0</b>	45.71	8.58	0	7.08	0		0	0	
10	Jharkhand	35.56	16.45	<b>15.83</b>	47.92	16.2	14.36	23.89	9.49		60.79	20.9	
11	Karnataka	68.11	25.56	<b>25.56</b>	160.09	46.8	46.74	77.76	32.71	0	58.81	0	
12	Kerala	44.19	16.58	<b>16.58</b>	60.35	14.49	11.28	10.55	0		23.53	8.55	
13	Manipur	3.54	1.6	<b>1.6</b>	12.03	5.42	5.42	10.80	5.4	5.4	10.02	4.81	4.81
14	Madhya Pradesh	116.85	42.83	<b>42.83</b>	164.76	37.46	0	41.63	10.8	9.52	86.21	41.83	
15	Maharashtra	221.77	83.17	<b>83.17</b>	214.31	34.76	34.76	39.76	4.5	2.84	45.66	21.17	

16	<b>Odisha</b>	76.58	28.73	<b>28.73</b>	116.51	32.92	32.92	19.58	0		40.03	20.01	
17	<b>Punjab</b>	28.96	7.97	<b>7.97</b>	7.32	0	0	2.69	2.69	2.69	19.38	7	
18	<b>Rajasthan</b>	64.24	15.45	<b>15.45</b>	44.84	11.56	11.56	16.37	4.48	3.88	45.75	22.27	
19	<b>Sikkim</b>	6.99	3.15	<b>3.15</b>	17.77	6.85	6.85	2.70	1.26	1.19	4.83	2.33	
20	<b>Tamil Nadu</b>	155.01	58.14	<b>58.08</b>	54.10	20.16	20.16	18.26	8.96	8.05	55.48	27.32	
21	<b>Tripura</b>	17.10	9.09	<b>9.09</b>	13.34	2.36	2.08	5.21	1.35	0	13.32	5.3	
22	<b>Telangana</b>	91.49	34.64	<b>34.64</b>	154.26	29.94	29.94	35.78	13.13	9.23	36.76	14.48	
23	<b>Uttarkhand</b>	18.64	5.47	<b>5.47</b>	46.82	13.04	13.04	9.53	3.09	2.58	27.45	13.21	
24	<b>Uttar Pradesh</b>	125.69	42.37	<b>33.85</b>	87.17	0	0	70.54	11		118.59	39.87	
25	<b>West Bengal</b>	21.92	8.23	<b>8.23</b>	102.88	27.71	27.71	37.13	9.91	9.17	45.20	21.85	
26	<b>Mizoram</b>		0	<b>0</b>	5.52	2.48	2.48		0		12.95	6.22	
27	<b>Dadra</b>	3.6	0	<b>0</b>	2.90	1.09	0.88		0		0	0	
28	<b>Daman</b>	3.72	0	<b>0</b>	4.02	1.51	0		0		0	0	
29	<b>Goa</b>		0	<b>0</b>		0	0	2.60	1.06	0.12	3.83	1.37	
30	<b>Chandigarh</b>		0	<b>0</b>		0	0	1.33	0.29	0	0	0	
31	<b>Lakshadweep</b>		0	<b>0</b>		0	0	4.26	1.65	0	0	0	
	<b>Total</b>	<b>1648.93</b>	<b>560.6</b>	<b>533.34</b>	<b>2062.17</b>	<b>481.45</b>	<b>344.18</b>	<b>575.84</b>	<b>168.47</b>	<b>87.65</b>	<b>973.69</b>	<b>400.81</b>	<b>4.81</b>

\*Funds released during various years have been utilised during those years and the subsequent years.

## Annexe-II

*Annexe referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question no 3908 to be answered on 08.12.2016 regarding Panchayat Sashaktikaran Abhiyan*

Activities sanctioned under Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/  
Capacity Building- Panchayat Sashaktikaran Abhiyan (CB-PSA) of Rashtriya Gram Swaraj  
Abhiyan (RGSA)

Sl. No.	Component	Financial Year			
		2013-14	2014-15	2015-16	2016-17
<b>1</b>	<b>Infrastructure Development at GP level</b>				
a	Construction of New GP Buildings (*)	3128	2497	6	(*)
b	Repairs of GP Buildings (*)	7727	8356	0	(*)
c	Computers, UPS, Printers (Nos.)	22506	20126	622	610
<b>2</b>	<b>Other activities</b>				
a	Training of Elected Representatives (ERs) & Functionaries of Panchayats (in lakh)	10.96 lakh	17.21 lakh	67.32 lakh	52.50 lakh
b	Resource Centre for strengthening training infrastructure at State, District, Block level/ Human Resource Support				
i	State Panchayat Resource Centre (SPRC)	23		5	4
ii	Human Resource Support at SPRC	16	17	16	16
iii	District Panchayat Resource Centre (DPRC)	136	189	22	22
iv	Human Resource Support at DPRC	12	18	13	13
v	Block Panchayat Resource Centre/ETC	338	851	0	17
c	E-Governance PMU	0	7	19	19
d	SATCOM in States	2	8	0	4
e	Support to PESA Areas (No. of States)	9	8	6	9
f	Support to State Election Commission (SEC)	2	14	1	0
g	Programme Management Unit and IEC (No. of States)	26	28	27	21

Note: (\*) Gram Panchayat buildings and repairs (*discontinued from 2015-16 of RGPSA*)